

नई दिल्ली में ब्राह्मणों की दूकान में चोरी

- *732. { श्री प्रकाश बीर शास्त्री :
 श्री मोहन स्वल्प :
 श्री खुशबख्त राय :
 श्री यादव :
 श्री अर्जुन सिंह भवौरिया :
 श्री राम कृष्ण गुप्त :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रविवार २२ नवम्बर, १९५६ की रात्रि को जनपथ, नई दिल्ली में ब्राह्मणों की एक दूकान में चोरी हुई थी;

(ख) यदि हां, तो उसमें कितनी हानि हुई;

(ग) अब तक पुलिस द्वारा क्या पग उठाये गये हैं;

(घ) क्या अब तक कोई अपराधी गिरफ्तार किया गया है;

(ङ) क्या यह भी सच है कि एक चौकीदार नशे में होने के कारण पकड़ा गया है;

(च) क्या पुलिस रात में गस्त लगाती है और यदि हां, तो मुख्य बाजार में इतनी बड़ी चोरी क्यों हो गई; और

(छ) भविष्य में व्यापारियों की रक्षा के लिये क्या उपाय किये गये हैं ?

गृह कार्य मंत्री (श्री गं० ब० पन्त) :

(क) जी हां ।

(ख) करीब १॥ लाख रुपये का नुकसान होने का अनुमान है ।

(ग) और (घ). मामले की जांच-पड़ताल हो रही है ।

(ङ) जी हां ।

(च) पुलिस रात को गस्त लगाती है । इसका खेद है कि तब भी कभी कभी चोरी हो जाती है ।

(छ) इलाके की गस्त लगाने के लिये पुलिस का एक स्पेशल स्टाफ तैनात कर दिया है ।

Technicians for Iron and Steel Industry

*733. **Shri Ram Krishan Gupta:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the number of technicians in the various fields of Iron and Steel Industry in our country is adequate;

(b) if not, the steps taken by Government to meet this shortage; and

(c) by what time this shortage will be made up?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 110].

Double Taxation

- *734. { **Shri Ajit Singh Sarhadi:**
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri Ram Garib:
Shri Kamaal Singh:
Shri Karul Singhji:
Shri Arjun Singh
Bhadauria:
Shri Tangamani:
Shri Panigrahi:
Shri Manabendra Shah:

Will the Minister of Finance be pleased to state:

(a) whether the negotiations between India and Japan for an agreement to avoid double taxation have been concluded;

(b) if so, the result thereof;

(c) the main terms of the agreement; and

(d) whether a copy of the agreement will be laid on the Table?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir.

(b) Following negotiations in Tokyo, agreement has been reached between the tax delegations of the Governments of Japan and India at technical level on the draft of an agreement for the avoidance of double taxation of income between the two countries. The agreement now requires to be approved by the respective Governments and ratified.

(c) As certain formalities have yet to be completed by the Government of Japan and the Government of India before the Agreement can be published, it will not be possible to disclose the terms of the Agreement at this stage.

(d) Copies of the Agreement will be placed on the Table of the House as soon as the Agreement is ratified.

Ferro-Chrome Plant in Orissa

*735. Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to state the progress made so far in setting up the ferro-chrome plant in Orissa?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): A low shaft furnace plant in Orissa which is licensed to produce ferro-chrome, in addition to pig iron and ferro-manganese has begun producing pig iron. Another plant, in Orissa, which is licensed to produce ferro-chrome, besides ferro-manganese and ferro-silicon is expected to go into production by the middle of 1961.

Central Co-ordinating Committee for Welfare Schemes

*736. { Shri R. C. Majhi:
Shri Subodh Hansda:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Co-ordinating Committee for proper working of Welfare Schemes for backward classes has been appointed; and

(b) if not, the reasons therefor?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir.

(b) The matter is under examination.

Briquetting and Carbonising Plant, Neyveli

*737. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri R. C. Majhi:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the project report for the Briquetting and Carbonising Plant at Neyveli has been prepared;

(b) if so, the total estimated cost of this project; and

(c) whether this has been approved by Government?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes:

(b) and (c). Government have agreed to the Neyveli Lignite Corporation Limited inviting global tenders on the basis of that Project Report. The last date for the receipt of quotations is the 15th December, 1959. The estimated cost of the Project is between Rs. 10 and 12 crores.

Elections in Kerala

{ Shri Harish Chandra
Mathur:
Shri S. M. Banerjee:
Shri Panigrahi:
Shri Warrior:
*738. { Shri Naval Prabhakar:
Shri Bhakt Darshan:
Shri Supakar:
Shri Rameshwar Tantia:
Shri Narayanankutty
Menon:
Shri Punnoose:

Will the Minister of Law be pleased to state:

(a) whether the schedule of General Elections in Kerala has since been finalised; and